

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 16/12/2025

(2023) 05 AHC CK 0082 Allahabad High Court

Case No: Criminal Appeal No. 1159, 1160, 1162 Of 2017

Gaurav Sharma @ Sonu And Another

APPELLANT

Vs

State Of U.P. RESPONDENT

Date of Decision: May 25, 2023

Acts Referred:

Indian Penal Code, 1860 - Section 147, 148, 149, 302

· Code Of Criminal Procedure, 1973 - Section 161, 437A

• Arms Act, 1959 - Section 25

Hon'ble Judges: Ashwani Kumar Mishra, J; Syed Aftab Husain Rizvi, J

Bench: Division Bench

Advocate: Rakesh Kumar Singh, Amit Kumar, Brijesh Sahai, Dileep Kumar, Raj Singh Parihar, Rajrshi Gupta, Saurabh Yadav, Ambar Khanna, Raj Kumar Khanna, M.J.Akhtar

Final Decision: Allowed

Judgement